

ANNEXURE 3

Name of the Corporate Debtor - Karanja Terminal & Logistics Private Limited

Date of commencement of CIRP - 17-11-2025

List of creditors as on - 31st December, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Prudent ARC Ltd	02.12.2025	6,24,23,66,776.01	6,24,23,66,776.01	Secured	6,24,23,66,776.01	6,24,23,66,776.01	NO	99.80%				Details of security as per Note 1 below
2	Canara Bank	10-12-2025	1,25,00,000.00	1,25,00,000.00	Secured	1,25,00,000.00		NO	0.20%				Details of security as per Note 2 below
TOTAL			6,25,48,66,776.01	6,25,48,66,776.01		6,25,48,66,776.01	6,24,23,66,776.01		100.00%				

Details of security interest

Note 1:

All the current assets, movable assets, account assets, receivable assets, intangible assets and uncalled capital have been hypothecated as and by way of first charge in favor of the security trustee for the benefit of the Secured Parties. The transaction assets have been assigned by way of first charge and the General Assets have been charged by way of a floating charge in favor of the security trustee. The immovable assets of the Company hold first charge by way of registered mortgage.

Note 2:

The claim is for the Bank Guarantee towards Customs which is secured by way of fixed deposits maintained with Canara Bank.